

- (31) S.O. 1352 (E), dated the 26th May, 2009, regarding acquisition of land, with or without structure, from Km. 126.750 to Km. 190.600 (Hyderabad-Vijayawada Section) on National Highway No. 9 in Nalgonda District in the State of Andhra Pradesh.
- (32) S.O. 1625 (E), dated the 3rd July, 2009, regarding acquisition of land, with or without structure, from Km. 58.245 to Km. 177.000 (Beawar-Gomati Choraha Section) on National Highway No. 8 in Ajmer District in the State of Rajasthan. [Placed in Library. For (28) to (32) See No. L.T. 400/15/09]
- (33) G.S.R. 954 (E), dated the 13th April, 2009, regarding acquisition of land with or without structure, for building (widening) of Kodungallur Bypass from Km. 401 to Km. 404 (Chandapura-Kottapuram section) on National Highway No. 17 in Thrissur District, Kodungallur Taluk in the State of Kerala. [Placed in Library. See No. L.T. 400/15/09]
- (ii) A copy each (in English and Hindi) of the following Notifications of The Ministry of Road Transport and Highways, under Section 37 of the National Highways Authority of India Act, 1988:
- (1) S.O. 977 (E), dated the 20th April, 2009, regarding entrustment of National Highway stretches under NHDP Phase-III to NHAI. [Placed in Library. See No. L.T. 550/15/09]
- (2) S.O. 1050 (E), dated the 24 April, 2009, regarding entrustment of stretches of Kishangarh-Beawar Section of National Highway 8 to NHAI for implementation of NHDP Phase-III.
- (3) S.O. 1289 (E), dated the 20th May, 2009, regarding entrustment of new National Highway 31 D to NHAI for maintenance and development in the State of West Bengal.
- (4) S.O. 1291 (E), dated the 20th May, 2009, regarding withdrawal of section of National Highway-18 from Kadapa to Kurnool (from Km. 167.750 to Km. 356.502) from State Government of Andhra Pradesh and entrusting this to National Highway Authority of India. [Placed in Library. For (2) to (4) See No. L.T. 401/15/09]
- II. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Road Transport and Highways. [Placed in Library. See No. L.T. 399/15/09]

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में राज्य मंत्री (श्री अजय माकन) : महोदय, मैं निम्नलिखित प्रस्ताव करता हूँ:

"राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की उपधारा (2) के अनुसरण में, यह सभा 16 मई, 2009 को श्री नरेन्द्र सिंह तोमर के लोक सभा के लिए निर्वाचित होने के कारण रिक्त हुए स्थान पर सभा के सदस्यों में से एक सदस्य को आनुपातिक प्रतिनिधित्व प्रणाली के अनुसार एकल संक्रमणीय मत द्वारा राजभाषा समिति का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

The question was put and the motion was adopted.